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*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 549/2021, I.A. 13976/2021, I.A. 15279/2021 & I.A. 15281/2021

PORTO EMPORIOS SHIPPING INC

.....Plaintiff

Through: Mr. Sandeep Sethi, Sr. Adv. with Mr. Aditya Krishnamurthy and Mr. Arvind Kumar Gupta, Advs.

versus

INDIAN OIL CORPORATION LIMITEDR & ANR.

.....Defendants

Through: Mr. Ashish Dholakia, Sr. Adv. with Mr. Srikant Hathi, Mr. Tarang Gupta, Ms. Pavitra Kaur, Ms. Shreya Sharma and Ms. Meghna Jandu, Advs.

CORAM:

HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

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04.04.2025

List this matter on 08.04.2025 for submissions of Mr. Sandeep Sethi, learned senior counsel appearing for the plaintiff.

PURUSHAINDR KUMAR KAURAV, J

APRIL 04, 2025/P/SP

[Click here to check corrigendum, if any](#)